

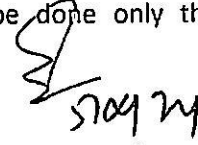
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.23046-23181/F.1(3)/Gaz/2024, dated 06.04.2024, the following Committee is hereby re-constituted, with immediate effect :-

Name of the Committee	Name of Judicial Officer	Designation
Committee for digitization/ scanning of record & award of contract for digitization/ scanning of office/judicial record of Delhi District Courts through outsource agency.	Sh. Sunil Kumar Sharma Chairman (IT & Digitization) Delhi District Courts	Chairperson
	Sh. Harvinder Singh PO-MACT-01 (West)	Member
	Ms. Ruchi Agarwal Asrani PO-MACT-01 (Central)	Member
	Ms. Neha Pandey Civil Judge-05 (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.



(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)
Delhi

No. 36959-36984 /F.1(3)/Gaz/2024

Dated 05 OCT 2024

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, all court Complexes, Delhi/New Delhi/Rouse Avenue, Delhi.
3. Sh. Naresh Kumar Laka, District Judge-07, Central, Tis Hazari Courts, Delhi.
4. The Officers concerned.
5. The AO(J)/Branch In-Charge, Computer Branch, IT & Digitization Cell, Tis Hazari Courts, Delhi.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)
Delhi